

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO. 460
TO BE ANSWERED ON 25.06.2019**

LOANS TO SCs

460. SHRI B.B. PATIL:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has been implementing any scheme to give special impetus for providing loans to Scheduled Castes in the country;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RATTAN LAL KATARIA)**

(a) & (b): Yes, Sir. Department of Social Justice and Empowerment provides concessional financial assistance in the form of loans through National Scheduled Castes Finance and Development Corporation (NSFDC) and Industrial Financial Corporation of India (IFCI) under Credit Based Schemes and Venture Capital Fund for Scheduled Castes (VCF-SC) respectively.

The funds disbursed and beneficiary covered under the schemes of NSFDC and the scheme of VCF-SC of IFCI during the last five years (2014-15, 2015-16, 2016-17, 2017-18, 2018-19) respectively are given as under :

NSFDC:

Financial Year	Amount Disbursed (Rs. in crore)	Beneficiaries Covered (Numbers)
2014-15	270.27	70,885
2015-16	378.94	71,915
2016-17	478.98	82,105
2017-18	600.88	1,08,340
2018-19	671.21	81,431
TOTAL	2400.28	3,14,677

VCF-SC:

Financial Year	Amount Disbursed (Rs. in crore)	Beneficiaries Covered (Numbers)
2014-15	1.00	1
2015-16	69.15	15
2016-17	45.12	18
2017-18	53.46	18
2018-19	33.86	11
TOTAL	202.59	63

(c): Not applicable in view of the reply given above.
